

the farming community. Will the Government interfere immediately and direct the NABARD to give the refinance facility to the State of Karnataka? This matter is very serious and let the Government respond to it, Sir.

MR. DEPUTY-SPEAKER : You cannot expect the Government to respond to it immediately.

SHRI V. DHANANJAYA KUMAR: The matter is so serious that hundreds of thousands of people belonging to the farming community are not able to avail the agricultural loans. The Hon. Minister is sitting here, Sir.

[Translation]

SHRI HARI KEWAL PRASAD (Salempur) : Mr. Deputy Speaker, Sir, through you I want to draw the attention of the House to the corruption prevalent in the Ministry of Communications. On March 14, when I was sitting in my residence, at about 11 P.M. the Supervisor from the Communication Department informed that I had made a fifteen minute call to Saudi Arabia. I informed him that I had neither any acquaintance in Saudi Arabia nor had I made any call thereto. I wrote about it to the Minister as well as senior officers of the Department of Communications. They informed me that they are looking into the case but in the meantime, they informed me that I had made seven calls to Zambia and a list sent to me. The hon. Communication Minister should order a probex into this faulty billing and at least, the Members of Parliament should get correct Bills.

[English]

MR. DEPUTY-SPEAKER : Now the Zero Hour has come to an end.

13.00 hrs.

MR. DEPUTY-SPEAKER: We shall now take up Papers to be laid on the Table.

(Interruptions)

MR. DEPUTY-SPEAKER : I very honestly tried and requested you to cooperate. The Chair is anxious to accommodate everybody. But what shall I do? Most of the Members who took the opportunity, took more time. Your names are here. Shri Basudeb Acharia's name is here in the list.

SHRI BASUDEB ACHARIA: Sir, for the last several days I am giving notices. Please allow me to speak.

MR. DEPUTY SPEAKER : The Chair has never stood in the way of hon. Members in expressing their feeling. I have been repeatedly telling you to accommodate subsequent speakers. But the hon. Members could not oblige. I am sorry.

(Interruptions)

SHRI RUPCHAND PAL (Hooghly): Sir, it is an important matter.

SHRI BASUDEB ACHARIA: Please take up Papers to be laid at 1.15 p.m. Please allow us to speak.

MR. DEPUTY-SPEAKER : I am sorry. We will allow you some other day. Now we shall take up Papers to be laid on the Table.

(Interruptions)

13.01 hrs.

## PAPERS LAID ON THE TABLE

### Annual Plan for 1994-95 of Planning Commission

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : Sir, on behalf of Shri Giridhar Gomang I beg to lay on the Table a copy of Annual Plan for the year 1994-95 (Hindi and English Versions) of Planning Commission.

[Placed in Library See. No. LT-7475/95]

### Notification Under Oil and Natural Gas Commission (Transfer of Undertaping and Repeal ) Act, 1993.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): Sir, I beg to lay on the table :

- (1) A copy of the notification No. S.O. 13S(E) (Hindi and English Versions) published in Gazette of India dated the 2nd March, 1995 authorising certain officers of the Oil and Natural Gas Corporation Limited to exercise the powers specified in sub-section (1) of section 9 of the Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act, 1993, issued under said section and Act.

[Placed in Library See. No. LT-7476/95]

- (2) A copy of the Oil and Natural Gas Corporation Limited (Payment of Compensation) Rules, 1994 (Hindi and English Versions) published in Notification No. G.S.R. 106(E) in Gazette of India dated the 2nd March, 1995, under sub-section (3) of section 10 of the Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Act, 1993.

[Placed in Library See No. LT-7477/95]

### Annual Report of the Press Council of India, New Delhi for 1993-94 and Statement for Delay in Laying these papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri K.P. Singh Deo I beg to lay on the table:

- (1) A copy of the Annual Report (Hindi and English